

## Central Administrative Tribunal Principal Bench, New Delhi

CP No.62/2021 in O.A. No.1507/2020

This the 29th day of July, 2021

(Through Video Conferencing)

Hon'ble Mr. R.N. Singh, Member (J) Hon'ble Ms. Aradhana Johri, Member (A)

Ravinder Kumar Bansal Sanitation Supd. (Retd.) Aged about 68 years S/o Late Shri S.R. Bansal R/o A-4/77, Paschim Vihar New Delhi.

..Petitioner

(through Advocate: Shri M.K. Bhardwaj)

## **VERSUS**

- 1. Shri Gyanesh Bharti
  The Commissioner
  South Delhi Municipal Corporation
  Civic Centre, Minto Road
  New Delhi -110 002.
- 2. Shri Randhir Sahay
  The Additional Commissioner (Establishment)
  South Delhi Municipal Corporation
  Civic Centre, Minto Road
  New Delhi -110 02.
- 3. Shri Radha Krishan
  The Dy. Commissioner
  South Municipal Corporation of Delhi
  Najafgarh, New Delhi 110 043. ... Respondents

(through Advocate:Shri Rajeev Kumar)

## ORDER (Oral)

## Hon'ble Mr. R. N. Singh, Member (J):

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Learned counsels for the parties submit that pursuant to the directions of this Tribunal in the aforesaid OA, the respondents have passed an order dated 30.06.2021.

- 2. Shri Rajeev Kumar, learned counsel for respondents undertakes to supply a copy of the said order dated 30.06.2021 to Shri M.K. Bhardwaj, learned counsel for the petitioner. However, liberty may be accorded to the petitioner to challenge the said order, if so advised.
- 3. In view of the aforesaid, present CP is closed. Notices are discharged. However, the petitioner shall be at liberty to avail the remedies, in accordance with law, if so advised.

(Aradhana Johri) Member (J) (R.N. Singh)
Member (J)

/cc/uma/anjali/